

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CERTIFICATE OF DETENTION

In compliance with Office Order No. 40690-760/Deten.SV/P&T/Admn.II/HQs/2023 dated 23.05.2023 of Ld. Principal District & Sessions Judge (HQs), the following officials are entitled to avail Compensatory Leaves during the remaining Calendar Year-2023 (i.e. July-2023 to December 2023) for the actual period reported for duties on the dates given below against the name of the officials.

S. N.	Name of the official	Place of posting	Dates on which duty performed	Total no. of days duty performed
1	Sh. Satpal EC:13554	JA in the ACR Cell (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023 (A/N)	12 ½
2	Sh. Pardeep Kumar Bhatti EC:15407692	JJA in the Administration Branch - I (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
3	Sh. Divyanshu Kumar EC:80237513	JJA in the Administration Branch - I (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 20.06.2023 to 24.06.2023 & 26.06.2023	12
4	Sh. Vicky EC:58795057	JJA in the Administration Branch - II (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
5	Sh. Pankaj EC:28003899	JJA in the Administration Branch - II (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
6	Sh. Ravinder Kumar EC:13733	JA in the Child Witness Room (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
7	Sh. Gurminder Singh EC:13097	JA in the Accounts Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
8	Sh. Kuldeep Kumar EC:86758400	JA in the Computer Branch (Central), Tis Hazari Courts	12.06.2023, 16.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	10
9	Sh. Chandan Assiwal EC:87795524	JJA in the Computer Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
10	Sh. Devinder Kumar EC:90712105	JJA in the General Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
11	Sh. Jitender Kumar EC:13796	JA in the Accounts Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 21.06.2023 & 23.06.2023 to 24.06.2023	10

12	Sh. Sumit Shokeen EC:68542191	JJA in the General Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
13	Sh. Harjeet Singh EC:32856008	JJA in the Judicial Branch (Central), Tis Hazari Courts	20.06.2023 to 24.06.2023 & 26.06.2023	6
14	Sh. Gaurav Singh EC:69117746	JJA in the Judicial Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 21.06.2023	9
15	Sh. Ajay Bhargava EC:17402693	JA in the Accounts Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023 to 28.06.2023	15
16	Sh. Vipin Gautam EC:34637886	JJA in the Mediation Centre (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
17	Sh. Ajay Kumar EC:53489052	JA in the Promotion Cell (Central), Tis Hazari Courts	12.06.2023 to 13.06.2023, 15.06.2023 to 16.06.2023, 19.06.2023 to 20.06.2023 & 22.06.2023 to 24.06.2023	9
18	Sh. Jagvinder Singh EC:13800	JA in the Protocol Branch (Central); Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 21.06.2023	9
19	Ms. Seema EC:56728646	JJA in the Purchase Cell (Central), Tis Hazari Courts	12.06.2023 to 16.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	12
20	Sh. Saurav Panwar EC:87712344	JJA in the Purchase Cell (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
21	Ms. Geeta Vashisht EC:60744588	JJA in the Receipt & Issue Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
22	Sh. Sujay Samrendra EC:56224770	JJA in the Receipt & Issue Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
23	Sh. Jaidev EC:59411243	JJA in the Recruitment Cell (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 20.06.2023, 22.06.2023 to 24.06.2023 & 26.06.2023	12
24	Sh. Devender Kumar EC:46190010	JJA in the Accounts Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023 & 19.06.2023 to 24.06.2023	12
25	Sh. Rajinder Kumar Mehra EC:55746743	JA in the RTI First Appellate Authority (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
26	Ms. Kusum Sagar EC:97336861	JA in the Vulnerable Witness Room (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 19.06.2023 to 24.06.2023 & 26.06.2023	13
27	Sh. Paras Bhatnagar EC:99968087	JA in the Computer Branch (Central), Tis Hazari Courts	12.06.2023 to 17.06.2023, 20.06.2023 to 24.06.2023 & 26.06.2023	12

It is certified that as per attendance register, the above officials have actually performed their duties on the date mentioned against their names.

Note: It is further to submit that as per oral information received from Mr. Paras Bhatnagar, JJA, E.C. 99968087 posted in Computer Branch, THC has performed his duties in place of Kamal Kishore, JA, E.C. 71789775 posted in Computer Branch, THC (mutual consent) as he has sent a request letter to the Ld. Principal District & Sessions Judge (HQs) for performing his duties in place of Sh. Kamal Kishore, after getting it forwarded through the Ld. Chairman, IT & Digitization. Later, this office has received a letter from Admn. Officer (Judicial), Admn.-II dated 17.07.2023 whereby it has been informed that Ld. Principal District & Sessions Judge (HQs) has been pleased to accede to request of Sh. Kamal Kishore, JA and grant ex post facto approval qua detention of Sh. Paras Bhatnagar, JJA, Computer Branch, Tis Hazari Courts.

Deepar
19/7/23

Branch Incharge
Digitization Cell, THC

53936 - 54016
No _____/F.No.1/Digi/THC/2023

Dated, Delhi the: 19 JUL 2023

Forwarded for information and necessary action to:-

1. PS to the Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Branch In-Charge, Administration Branch-II, Central, Tis Hazari Courts, Delhi.
3. The Admn. Officer (Judl.)/ Branch In-Charge, Leave Seat, Central District, THC, Delhi.
4. The Sr. Accounts Officer/DDO/ Accounts Officer (Central), THC, Delhi
5. LAYERS for uploading the order.
6. Website Committee for uploading the same.
7. Officials concerned.

Deepar
19/7/23

Branch Incharge
Digitization Cell, THC